

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.21
I.A. No.132, 203, 313, 417,
482, 698, 699 & 787/2023 in
C.P. (IB) No.21/BB/2020

IN THE MATTER OF:

M/s. Mfar Constructions Pvt. Ltd. ... Petitioner
Vs.
M/s. Canopy Estates Pvt. Ltd. ... Respondent

Order under Section 9 of IBC, 2016

Order delivered on 03.07.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Resolution Professional : ...

ORDER

Due to paucity of time, the case is adjourned to **26.08.2024.**

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Sd/-
K. BISWAL
MEMBER (JUDICIAL)